

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **25.04.2024 (THURSDAY)**
CHENNAI BENCH (**HYBRID MODE**)
10:30AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)
Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 133/2024 For Condone Delay IA No. 360/2024 For Stay IA No. 361/2024	Dhatri Real Estate & Developers & Anr. Vs K. Sivalingam, RP NCS Sugars Ltd. & 4 Ors.	M/s Bendi Ravi Tej	
2	Comp App (AT) (CH) (Ins) No. 134/2024 For Stay IA No. 362/2024	M/s Duggi Venkata Srinivasa Rao Vs Balakrishna Venkatachalam, IRP of Allam Infinite India Pvt. Ltd. & Anr.	Ms. R Moneshaa	
3	Comp App (AT) (CH) (Ins) No. 141/2024 For Stay IA No. 379/2024 For Condone Delay IA No. 381/2024 For Exemption IA No. 378/2024 Urgent Hearing IA No. 380/2024	Vuppulapati Himabindu & 2 Ors. Vs Mr. Madasa Kumar & Anr.	Mr. CV Shailandran	
4	Comp App (AT) (CH) (Ins) No. 38/2024 For Stay IA No. 115/2024	District Collector, Wardha Vs Vijay Kumar Garg, Liquidator of M/s Lanco Vidarbha Thermal Power Ltd.	Ms. Durga Dutt	Ms. Anbarasi Rajendran

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	TA (AT) No. 219/2021 (CA (AT) (Ins) No. 23/2020)	Sansar Investment & Finance Company Pvt. Ltd. Vs Atlantic Spinning & Weaving Mills Ltd & Anr. WITH	Mr. Ankur Goyal	Mr. VV Sivakumar-R2
6	TA (AT) No. 229/2021 (CA (AT) (Ins) No. 342/2020)	Sai Syntex Co. Vs Atlanti Spinning & Weaving Mills Ltd.	Mr. Saket Singh	Mr. VV Sivakumar
7	Comp App (AT) (CH) No. 92/2023 For Urgent Hearing IA No. 1171/2023	Global Best Foundries Pvt Ltd & Anr. Vs D Suseela	Dr. KS Ravichandran	Mr. R Sivaraman
8	Comp App (AT) (CH) No. 09/2021 For Stay IA No. 27/2021 For Exemption IA No. 28/2021	J. Somashekar Vs M/s Vels Studios and Entertainment Pvt. Ltd. & 5 Ors	Mr. Badri Vishal & Ms. Anisha Gupta	Mr. B Dhanaraj-R1, R4 Mr. B Sivaraman-R2, R3, R5 M/s Aiyar & Dolia-R6
9	Comp App (AT) (CH) (Ins) No.399/2022 For Exemption IA No. 951/2022 For Stay IA No. 952/2022 Leave to file IA No. 953/2022 To Adv. Hg. IA No. 70/2024	T. Raviprasad Vs SCL Infratech Ltd. & Anr. WITH	Mr. Zain A Khan	Mr. Bikki Ravendra Babu - R2
10	Comp App (AT) (CH) (Ins) No.400/2022 Leave to file IA No. 957/2022 For Exemption IA No. 958/2022 For Stay IA No. 959/2022 To Adv. Hg. IA No. 71/2024	Damavarapu Srinivas Vs VR Constructions & Anr.	Mr. Kumar Anurag Singh	Mr. Bikki Ravendra Babu - R1

For Maintainability

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No. 80/2024	D.Srinivas Rao, Personal Guarantor of M/s Priyanjani Fibres Ltd. Vs Stressed Assets Stabilization Fund Rep by its DGM Mr. Santhosh V Shinde	Mr. D Srinivasa Rao Party-in-person	Mr. T Ravichandran

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) (Ins) No. 85/2024 For Urgent Listing IA No. 242/2024 For Stay IA No. 243/2024	M/s. Infokall Enterprise Solutions Limited, Rep by its Authorised Rep Mr Ramnath Reddy Kristipati Vs Mr. Matta Pedda Srinivas, Liquidator of M/s Bartronics Global Solutions Ltd. & Anr.	M/s Rishika Kumar	Mr. T Deenadhayalan-R1 R2
13	Comp App (AT) (CH) No. 26/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. PB Krishan	Mr. A Kumar
14	Comp App (AT) (CH) No. 27/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. PB Krishan	Mr. A Kumar
15	Comp App (AT) (CH) No. 28/2023	Anika Gupta Vs Radha Ballabh Gupta WITH	Mr. PB Krishan	Mr. A Kumar
16	Comp App (AT) (CH) No. 29/2023	Anika Gupta Vs Radha Ballabh Gupta WITH	Mr. PB Krishan	Mr. A Kumar
17	Comp App (AT) (CH) No. 30/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. PB Krishan	Mr. A Kumar

18	Comp App (AT) (CH) No. 31/2023	Vishnukant Gupta Vs Sulochana Gupta	Mr. PB Krishan	Mr. A Kumar
19	Comp App (AT) (CH) No. 68/2023 For Stay IA No. 863/2023 For Exemption IA No. 862 & 864/2023	Navayuga Engineering Company Ltd. Vs Cobalt Power Pvt. Ltd. & 8 Ors.	M/s Shardul Amarchand Mangaldas & Co Mr. Vajayant Paliwal	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan- R2-R5, R7 R8
20	Comp App (AT) (CH) (Ins) No. 52/2024 For Condone Delay IA No. 152/2024 For Stay IA No. 153/2024 Additional docs IA No. 154/2024 To implead IA No. 261/2024	Sankalp Recreation Pvt. Ltd. In Consortium with Globe Ecologistics Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd.	Mr. Abhishek Jenasenan	Mr. T Ravichandran- R1
21	Comp App (AT) (CH) (Ins) No. 112/2024 For Stay IA No. 300/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare & Anr.	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag- R1 Ms. Jinal Shah- R2

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22	Comp App (AT) (CH) (Ins) No. 9/2021 For Exemption IA No. 26/2021 For Additional Docs. IA No. 485/2021 For Urgent Hearing IA No.83/2022 For Direction IA No. 1017/2022 To implead IA No. 966/2023	Ashok Sachdev Vs Call Express Construction (India) Private Limited	Mr. Alishan Naqvee	Mr. Arjun Suresh
23	TA (AT) No. 120/2021 (Comp App (AT) No. 350/2019)	Mr. S.R. Mohan & Anr. Vs Duvalla Deekshitulu & 10 Ors.	Mr. Kiran BS	Mr. Ankur Mittal- R7 Mr. Nishanth Patil- R11

24	TA (AT) No. 60/2021 (Comp App (AT) No. 84/2020)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
25	TA (AT) No. 61/2021 (Comp App (AT) No. 85/2020)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
26	TA (AT) No. 62/2021 (Comp App (AT) No. 86/2020)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
27	TA (AT) No. 96/2021 (Comp App) (AT) No. 359/2019)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
28	TA (AT) No. 97/2021 (Comp App) (AT) No.361/2019)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors. WITH	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
29	TA (AT) No. 98/2021 (Comp App) (AT) No. 362/ 2019)	Danesa Raghulal & Anr. Vs. T.R Venugopal & 16 Ors.	Mr. Rajagopal Vasudevan	Mr. Prasad Vijayakumar & Mr. Vignesh Sekar- R1-R4
30	TA No. 91/2021 (Comp App (AT) (Ins) No. 314/2020) Interim Relief IA No. 436/2021	Maple Tree Leather Goods Pvt Ltd Vs Savan Godiawala & 7 Ors. WITH	Mr. Pankaj Jain	Ms. Moulshree- R1 Mr. Sanyat Lodha Mr. Anant Merathia- R8
31	Comp App (AT) (CH) (Ins) No 329/2022 For Exemption IA No. 706/2022 Interim Injunction IA No. 707/2022	Mapletree Leather Goods Pvt. Ltd Vs Shivadutt Bannanje & 2 Ors	Mr. Ashok Kumar Jain	Ms. Lekha Chandrasekhar- R1 Mr. Chetan Chandrashekar- R2 & R3

32	Comp App (AT) (CH) (Ins) No. 33/2021 For Stay IA No. 78/2021 For Exemption IA No. 79/2021 For Urgent Hearing IA No. 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr WITH	Mr. Shahbaaz Husain	Mr. B. Dhanaraj-R1 Mr. R. Sivaraman – R2
33	Comp App (AT) (CH) (Ins) No. 36/2021 For Stay IA No. 83/2021 For Exemption IA No. 84/2021 For Urgent Hearing IA No. 85/2021	Prathikantam Gundavardhan Raju Vs Liquidator of M/s. Innovative Studios Pvt. Ltd. & Anr	Mr. Shahbaaz Husain	Mr. B. Dhanaraj-R1 Mr. R. Sivaraman – R2
34	Comp. App (AT) (CH) (Ins) No. 43/2021	Zuberi Engineering Construction Pvt. Ltd. Vs IVRCL Limited	Mr. Amol Vyas Mr. Saumil Sharma	Mr. Nithyavendhan K
35	Comp App (AT) (CH) (Ins) No. 74/2023 For Stay IA No. 261/2023 For Directions IA No.262/2023	Smt. Kandala Vijaya, Director of Suspended Board of Directors Deepika Infratech Pvt. Ltd. Vs Shri Khabmmettu Sri Vamsi, IRP Deepika Infratech Pvt. Ltd. & Anr.	Mr. K Manivannan	Mr. Rohan Rajasekaran- R1 Mr. Anant Merathia- R2
36	Comp App (AT) (CH) No.24/2022 For Stay IA No. 242/2022	Vishnukant Gupta Vs RBG Financial Services Pvt Ltd & 6 Ors.	Mr. Arun C Mohan	Mr. A Anil Kumar- R1, R2, R4- R6
37	Comp App (AT) (CH) (Ins) No.12/2022	M/s. Alturas Trading Corp Vs VRMX Concrete India Pvt Ltd.	Ms. Revathi Manivannan	Mr. Thirumavalavan
38	Comp App (AT) (CH) (Ins) No. 24/2022 For Stay IA No. 242/2022	Bank of Maharashtra Vs Sutanu Sinha, Liquidator, IVRCL & Anr.	Mr. T. Ravichandran	Mr. Nithyavendhan K- R1

39	Comp App (AT) (CH) (Ins) No. 1/2024 For Stay IA No. 3/2024 For Exemption IA No. 4/2024	Radiant Corporation Pvt. Ltd. Rep by its Authorized Representative K.V.V. Janardhana Rao Vs Mr. Gullapalli Kishore Babu Chairperson of the Monitoring Committee of M/s Jeevan Polymers Pvt. Ltd. & Anr.	Mr. Ch. Siddhartha Sarma	Mr. Manjeet Bucha, CS- R2
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Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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